

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 433

Contempt Petition/10/ND/2022 CA/648/ND/2019
CA/151/ND/2020 CA/767/ND/2020 CA/199/ND/2021
CA/392/ND/2021 in CP/158/ND/2019

IN THE MATTER OF:

Mr. Wang Xingchun & Anr	...	Applicant
Versus		
M/s Coslight India Technology Pvt Ltd	...	Respondent

Under Section 241-242

Order delivered on 09.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	Adv. Ashutosh Kumar Mishra, Adv. Anjali Rawat for Respondent 1,2,3, & 5

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **13.08.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)